

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

Hearing Through: VC and Physical (Hybrid) Mode

CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)

CORAM: SHRI. SANJAY PURI, - HON'BLE MEMBER (T)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 07.02.2024 AT 10:30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	Company Petition IB/288/2021
NAME OF THE COMPANY	
NAME OF THE PETITIONER(S)	State Bank of India
NAME OF THE RESPONDENT(S)	Thota Subbarayudu
UNDER SECTION	95 of IBC

ORDER

Present: Ld. Counsel Mrs. Sarvani Desiraju for the Petitioner.
Ld. Counsel Mr. K. Phani Kumar for the Respondent.

Heard. Reserved for orders.

Both the Counsels may file written submissions not exceeding more than 2 pages within one week.

Sd/-
MEMBER (T)

Sd/-
MEMBER (J)